

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 151 of 2013 (SZ)

Applicant(s) Respondent(s)

Mr.Marimuthu, Panaiyur Post Vs. The Union of India rep. By its Secretary
Kancheepuram District and another Ministry of Environment & Forests and others

Legal Practitioners for Applicant(s) Legal Practitioners for Respondents

M/s. D. Nagasaila, V. Suresh Mrs. Me.Sarashwathy, Advocate for
& K.Muthunayaki, Advocates for R-1 and R-2
Smt. Rita Chandrasekar, Advocate for R-3
Shri Jagdeep Kishore, Advocate for R-4

**Appeal No. 155 of 2013 (SZ)
M.A.No.43 of 2014**

Appellant(s) Respondent(s)

M/s. Conservation Action Trust and Vs.
another The Union of India, Ministry of
environment and Forests,
New Delhi and others

Legal Practitioners for Appellant(s) Legal Practitioners for Respondents

Shri Kamalesh Kannan Smt. Me.Sarashwathy for R-1 & R8
and Mr. Sai Sathya Jith M/s. M.K. Subramanian and
for R2, R-3 and R-7
Shri Jagdeep Kishore for R-4
Smt. Rita Chandrasekar for-R-5 & 6

Appeal No. 161 of 2013 (SZ)

Appellant(s) Respondent(s)

Shri. K. Saravanan, Vs. Union of India, Ministry of environment
Urukuppam, and Forests, New Delhi & others
Chennai-90

Legal Practitioners for Appellant(s) Legal Practitioners for Respondents

M/s. D. Nagasaila, V. Suresh and Smt. Me.Sarashwathy for R-1& R2
P.Moses & K. Muthunayaki, Advocates Shri Jagdeep Kishore for R-3

COMMON ORDER

Note of the Registry	Orders of the Tribunal
Item No.10 to 12	<p data-bbox="410 271 716 311">Date: 10th July, 2017</p> <p data-bbox="410 379 1395 567">Mr.Jagdeep Kishore, learned Senior Counsel appearing for the Project Proponent has completed his arguments today. For reply by respondents, post these cases tomorrow viz., 11.07.2017.</p> <p data-bbox="906 747 1395 827">....., JM (Justice Dr.P.Jyothimani)</p> <p data-bbox="906 1112 1395 1193">.....EM (Shri P.S. Rao)</p>

